

5

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

- 1) O.A. NO.393/2002  
with
- 2) O.A. NO.394/2002
- 3) O.A. NO.395/2002
- 4) O.A. NO.397/2002

This the 14th day of May, 2002.

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN (J)

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

1) O.A. NO.393/2002

Surya Prakash S/O Krishna Chandra,  
R/O 467/341/2B, Shasttri Nagar,  
Sadiapur, Allahabad.

... Applicant

( By Shri Rakesh Verma, Advocate )

-versus-

1. Union of India through the  
Secretary, Ministry of Personnel  
& Training, Public Grievances,  
New Delhi.
2. The Hon'ble Chairman through  
Registrar, Central Administrative  
Tribunal, Principal Bench,  
Faridkot House, Copernicus Marg,  
New Delhi.
3. The Hon'ble Vice Chairman through  
Registrar, Central Administrative  
Tribunal, Allahabad Bench,  
23-A Thornhill Road,  
Allahabad. ... Respondents

( By Shri M.M.Sudan, Senior Counsel with Shri Anil  
Srivastava, Deputy Registrar, Departmental  
Representative)

2) O.A. NO.394/2002

Abhishek Agrahari S/O Ramji Agrahari,  
R/O 1048, Mutthiganj,  
Allahabad.

... Applicant

( By Shri Rakesh Verma, Advocate )

-versus-

1. Union of India through the  
Secretary, Ministry of Personnel  
& Training, Public Grievances,  
New Delhi.

2. The Hon'ble Chairman through  
Registrar, Central Administrative  
Tribunal, Principal Bench,  
Faridkot House, Copernicus Marg,  
New Delhi.

3. The Hon'ble Vice Chairman through  
Registrar, Central Administrative  
Tribunal, Allahabad Bench,  
23-A Thornhill Road,  
Allahabad. ... Respondents

( By Shri M.M.Sudan, Senior Counsel with Shri Anil  
Srivastava, Deputy Registrar, Departmental  
Representative)

3) O.A. NO.395/2002

Md. Masum Raza S/O Md. Fahim Uddin,  
R/O Mohalla - Yehyapur,  
PO & Dist. Sheikhpura,  
Bihar-811105. ... Applicant

( By Shri Rakesh Verma, Advocate )

-versus-

1. Union of India through the  
Secretary, Ministry of Personnel  
& Training, Public Grievances,  
New Delhi.

2. The Hon'ble Chairman through  
Registrar, Central Administrative  
Tribunal, Principal Bench,  
Faridkot House, Copernicus Marg,  
New Delhi.

3. The Hon'ble Vice Chairman through  
Registrar, Central Administrative  
Tribunal, Allahabad Bench,  
23-A Thornhill Road,  
Allahabad. ... Respondents

( By Shri M.M.Sudan, Senior Counsel with Shri Anil  
Srivastava, Deputy Registrar, Departmental  
Representative)

4) O.A. NO.397/2002

Hajari Kumar S/O Harihar Prasad,  
R/O Village Parwalpour,  
Distt. Nalanda,  
Pin Code-803114 (Bihar). ... Applicant

( By Shri Rakesh Verma, Advocate )

-versus-

1. Union of India through the  
Secretary, Ministry of Personnel  
& Training, Public Grievances,  
New Delhi.

2. The Hon'ble Chairman through  
Registrar, Central Administrative  
Tribunal, Principal Bench,  
Faridkot House, Copernicus Marg,  
New Delhi.

3. The Hon'ble Vice Chairman through  
Registrar, Central Administrative  
Tribunal, Allahabad Bench,  
23-A Thornhill Road,  
Allahabad. ... Respondents

( By Shri M.M.Sudan, Senior Counsel with Shri Anil  
- Srivastava, Deputy Registrar, Departmental  
Representative)

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, VC(J) :

Shri Rakesh Verma, learned counsel for applicants,  
has submitted that he no longer presses the aforesaid  
OAS.

2. In the above circumstances, taking note of the  
submissions of the learned counsel for applicants, these  
OAS are disposed of as not pressed.

3. Copies of this order be also placed in the  
files of OA Nos. 394/2002, 395/2002 and 397/2002.

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( V. K. Majotra )  
Member (A)

( Smt. Lakshmi Swaminathan )  
Vice-Chairman (J)

/as/

*MWS*  
Court Officer  
Central Administrative Tribunal  
Principal Bench, New Delhi  
Faridkot House,  
Copernicus Marg,  
New Delhi-110001